

Name of the corporate Debtor: Samruddhi Realty Limited		Annexure 9 Date of Commencement of Liquidation: 13.03.2020 (order copy received 17.03.2020) Other creditors, if any, (other than financial creditors and operational creditors)											List of stakeholders as on: (Amount in INR)			10-01-2026
Sr. No.	Name of Creditor	Details of claim received										Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Date of receipt	Amount Claimed	Amount of claim admitted	Amount Paid/Settled as per Section 53 of the Code	Revised Amount of Claim Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee					
1	B A Nagaraj	Landowner for Project Winter green	03-03-2021	1,05,93,67,870	0	0	0	Unsecured				0.00%		1,05,93,67,870	-	Condonation of delay approved by NCLT order dated 01/07/2021.Claimant withdrew claim vide letter dated 06/08/2021
2	EPFO	Others	3/13/2020	3125783	3125783	3125783	0					0.00%				Amount distributed as per Section 53 of IBC
Total				1,06,24,93,653	31,25,783	31,25,783	-	-			0.00%	-	-	1,05,93,67,870	-	